

LOK SABHA

Statement

Friday, November 27, 1970 | Aग्रहायणा.
6, 1892, (Saka)

The Lok Sabha met at five minute past
Eleven of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

MR. SPEAKER : Mr. Kalita.

श्री हरदयाल देवगुण : अध्यक्ष महोदय,
प्रश्न संख्या 409 भी इसके साथ ले लिया जाये।

MR. SPEAKER : All right.

Replacement of D.T.U. Buses in the
Capital

*391. SHRI DHIRESWAR KALITA :
Will the Minister of SHIPPING AND
TRANSPORT be pleased to state :

(a) whether it is a fact that 39.3 per
cent of the DTU buses in the capital are
over-age and it is uneconomic to repair
them ;

(b) whether DTU does not have the
funds to replace these over-age buses; and

(c) if so, whether Government propose
to advance loans to the DTU for replacing
these buses?

THE DEPUTY MINISTER IN THE
MINISTRY OF SHIPPING AND TRANS-
PORT (SHRI IQBAL SINGH) : (a) to
(c). A statement is laid on the Table of
the Sabha.

(a) Yes. The actual number of over-
aged buses i.e. buses which are more than
8 years old, was 469 on the 1st April, 1970.

(b) and (c). Against this, Govern-
ment had given a loan of Rs. 130 lakhs to
the Delhi Transport Undertaking on 25th
March, 1970, which was utilised to acquire
50 single decker and 50 double decker buses.
Deliveries are in progress and will be com-
pleted by December, 1970. A provision
of Rs. 200 lakhs has been made in the
Central Government's budget for 1970-71
for loan assistance to the D.T.U. for the
purchase of buses. The Undertaking has
been allowed to proceed with the utilisation
of the provision and the amount will be
actually released to it, as and when claims
mature and bills become payable. The
Undertaking has, accordingly, placed orders
for 130 buses (30 double deckers and 100
single deckers) which are expected to come
on the road by the end of February 1971.
A further loan of Rs. 1 crore is being
given to the Undertaking immediately,
which will enable them to purchase an addi-
tional hundred buses.

Deteriorating D.T.U. Buses Service
in the Capital

*409. SHRI DEVINDER SINGH
GARCHA :
SHRI N. R. DEOGHARE :
SHRI HARDAYAL DEVGUN :

Will the Minister of SHIPPING AND
TRANSPORT be pleased to state ;

(a) whether Government's attention has
been drawn to the fast deteriorating DTU
Bus service in the capital ; and

(b) if so, what remedial action Govern-
ment propose to take in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). A statement giving the information required is laid on the Table of the Sabha.

Statement

(a) and (b). There have been complaints about the deterioration of the bus service provided by the Delhi Transport Undertaking. The Undertaking has stated that it has been making all possible efforts to improve its operational efficiency. The Undertaking has drawn up a phased programme for the purchase of additional buses to meet the growing requirements of the area served by it. The actual number of over-aged buses *i.e.* buses which are more than eight years old, was 469 on the 1st April, 1970. Against this, Government had given a loan of Rs. 130 lakhs to the Delhi Transport Undertaking on the 25th March, 1970, which was utilised to acquire 50 single decker and 50 double decker buses. Deliveries are in progress and will be completed by December, 1970. A provision of Rs. 200 lakhs has been made in the Central Government's budget for 1970-71 for loan assistance to the Delhi Transport Undertaking for the purchase of buses. The Undertaking has been allowed to proceed with the utilisation of the provision and the amount will be actually released to it as and when claims mature and bills become payable. The Undertaking has, accordingly, placed orders for 130 buses (30 double deckers and 130 single deckers) which are expected to come on the road by the end of February, 1971. A further loan of Rs. 1 crore is being given to the Undertaking immediately which will enable them to purchase an additional 100 buses.

There have also been complaints about improper display or non-display of route plates on D.T.U. buses and absence of adequate lights on the number plates during the hour of night. The D.T.U. have explained that the position in this respect is that the D.T.U. buses carry a full complement of proper destination boards for routes for which they are scheduled to operate; but, sometimes, it happens that a bus is diver-

ted from one route to another in the event of a breakdown of a particular bus or to meet rush of traffic. The standing orders of the Undertaking provide that, in such a situation, chalk written destination board should be displayed, Arrangement also exists for lighting the destination board boxes. Sometimes, bulbs suddenly fuse. Spare bulbs are provided at the Maintenance points on the routes, where they are replaced as early as possible.

A Special Squad has been formed by the D.T.U. to check the proper display of destination boards. Wherever any case about the improper display of the destination board is reported to them, strict action is taken by the Delhi Transport Undertaking against the defaulting staff.

SHRI DHIRESWAR KALITA : I must congratulate the Government that they have provided some money to replace the old buses. But, I would like to state the sad plight of the Delhi bus passengers. Yesterday evening when I was walking in the Delhi Gate area, I saw passengers were waiting for more than one hour for buses and still they did not know whether the buses would come or not. I saw them shivering in the cold.

MR. SPEAKER : Please come to the question.

SHRI DHIRESWAR KALITA : I have to give a little background. This relates to the people of Delhi and this applies also to people serving in Parliament and other offices, because they cannot come in peak hours. When the office starts, the Delhi people cannot take the bus.

MR. SPEAKER : Please ask a straight question.

SHRI DHIRESWAR KALITA : My question is this. How many buses are actually needed to be replaced, to ease the situation which is now prevailing in Delhi? This is my first question. The Government has not replied to these points so far. So this is my first question. How many buses

are needed to ease the present situation of the Delhi bus passengers ?

SHRI IQBAL SINGH : At present there are 1193 buses. Buses more than 8 years old are 469. Out of that at least 222 buses need to be replaced. We are taking steps in that direction and we have allotted Rs. 3 crores. Rs. 2 crores have already been given to the D.T.U. for purchase of buses and we are giving one crore more. We propose to add this year at least 300 buses.

SHRI DHIRESWAR KALITA : Second question. This is regarding the private buses plying under DTU operation. The DTU has entered into contract with private bus owners and they have engaged those private buses and they are paid on mileage basis. The result is, these private buses which are taken on contract by the D.T.U never stop; they go on running and running everywhere. The passengers show their hands; the buses never stop there. It is because, they are paid on mileage basis. This is a curious situation. Yesterday, the House heard the statement of the hon. Home Minister that the Government of India are not going to give Statehood for Delhi. Therefore, it is the Government of India's own concern and responsibility. The Government says that they are going in the socialist way. I want to know whether these private buses would be replaced and if so, when ?

SHRI IQBAL SINGH : Regarding the greater part of the question, may I say, Mr. Speaker, that the DTU is not the Government of India's concern ? It is with the Municipal Corporation. They have got their own committee. For day-to-day working it is controlled by the General Manager.

SHRI DHIRESWAR KALITA : Government of India has said that there is no Statehood for Delhi. This is the direct responsibility of the Government of India. When the Government's policy is a socialist one, why can the private buses not be replaced ? I want to know whether they will be replaced, and if so, when ?

MR. SPEAKER : They are already having socialism by having double-deckers !

SHRI IQBAL SINGH : As far as the improvement in the services is concerned, we are giving loan to the DTU for that purpose.

Regarding the private buses, they were hired by committee of the Delhi Municipal Corporation which controlled the DTU because there was a great gap between the buses required and the buses on road, and most of the buses with the DTU were overaged and there were a lot of break-downs. But that was done from 1964. At present, there are 310 private buses which are with the DTU, and they are paid on the mileage basis. But the conductor in the private buses is that of the DTU, while the driver is under the private owner of the bus. If there is any complaint, they take action, and the conductor is provided by the DTU so that they may not only go on running but they may render service also.

SHRI DHIRESWAR KALITA : When are Government going to replace the private buses ? This was my question, but he has not replied to that.

MR. SPEAKER : He has already laid a statement on the Table of the House, and the hon. Member may go through it.

SHRI DHIRESWAR KALITA : I have seen the statement and then I have put my supplementary question, and you have allowed it also. So, he should answer the question.

MR. SPEAKER : I think it is a good answer that he has given.

SHRI DHIRESWAR KALITA : This is not a good answer.

श्री हरदयाल बेबगुण : अध्यक्ष महोदय, मंत्री महोदय ने अपने उत्तर में बताया है कि 469 बसें बेकार हैं और 1100 से ज्यादा बसों की जरूरत है। क्या यह ठीक है कि प्लानिंग कमीशन ने यह तय किया था कि हर साल 1

करोड़ 90 लाख रुपया तीसरी पंचवर्षीय योजना में दिल्ली ट्रांसपोर्ट अण्डरटेकिंग को ऋण के रूप में दिया जायेगा, यदि यह ठीक है तो उस में से कितना रुपया उनको दिया गया ? क्या यह भी ठीक है कि उसमें से 1968-69 में सिर्फ 60 लाख रुपया दिया गया और 1969-70 में 1 करोड़ 30 लाख रुपया दिया गया और वह भी सात खत्म होने के बाद दिया गया ? क्या इस का कारण यह था कि इन सालों में दिल्ली परिवहन की व्यवस्था जनसंघ के हाथ में थी, इसलिए जो रुपया आपने ऋण के रूप में देना था, वह नहीं दिया और टर्म खत्म होने के बक्त 1 करोड़ 30 लाख रुपया दिया, जिसकी वजह से यह सारी दुर्घ्यवस्था पैदा हुई ?

MR. SPEAKER : I think this is a question which the hon. Member is answering himself. Suggestive questions are not allowed under the rules. Anyhow, the hon. Minister may make the position clear, I have to follow the rules, but sometimes the hon. Members do not follow me.

श्री इकबाल सिंह : स्पीकर साहब, कर्जा देते बक्त हम यह नहीं सोचते कि कंट्रोल किस के पास है, जनसंघ के पास है या कांग्रेस के पास है। जो रुपया दिया जाता है, वह इसलिये दिया जाता है कि यहाँ की सर्विसिज इम्प्रूव हों। पिछले साल हमने 1 करोड़ 30 लाख रुपया उनको बसेज खरीदने के लिए दिया और 30 लाख रुपया उनके वेज-एण्ड-मीन्ड के लिए दिया गया। इस साल बसेज खरीदने के लिए हम उनको 2 करोड़ रुपया देंगे। हमने कोशिश की कि दिल्ली की ट्रांसपोर्ट सर्विसेज में सुधार हो, हम हमेशा उन पर इस बात के लिए जोर डालते रहे, लेकिन इम्प्रूवमेंट होती दिखाई नहीं देती थी, उसके बाद फैसला किया गया कि जो रुपया उनको दिया जाय वह नई बसेज खरीदने के लिए दिया जाय; इसलिए 1 करोड़ 40 लाख

रुपया पिछले साल में दिया गया और 2 करोड़ इस साल दे रहे हैं, इसके अलावा 1 करोड़ रुपया और भी देंगे जिससे ज्यादा बसेज सड़क पर डाली जा सकें और सर्विसिज में इम्प्रूवमेंट आये। जहाँ तक हमारी रेस्पॉसिबिल्टी का ताल्लुक है, उसका हमें पूरा अहसास है और इसीलिए हम रुपया बसेज खरीदने के लिए दे रहे हैं।

श्री हरदयाल देवगुण : 1968-69 में प्लानिंग कमिशन ने 1 करोड़ 90 लाख रुपया देने का तय किया था, उसमें से 1968-69 और 1969-70 में उतना रुपया क्यों नहीं दिया गया ?

श्री इकबाल सिंह : इसलिए नहीं दिया गया कि उनके पहले एक कमेटी बनी थी, उस कमेटी ने कहा था कि डी० टी० यू० को जो कर्जा दिया जाय, डी० टी० यू० उसके हिसाब से अपने यहाँ सुधार करे, लेकिन उसके बावजूद भी उनके वकिंग अपारेशन में सुधार नहीं हुआ। फिर भी हमने उनको 1 करोड़ 60 लाख रुपया दिया।

SHRI LOBO PRABHU : Normally depreciation provides for lacking replacement of any wasting asset like these buses. In this instance, Government are giving money, Rs. 1.90 crores according to the hon. member and the Planning Commission and Rs. 1 crore according to the hon. Minister. Every year this is going to be added to the capital cost and this is going to be ultimately reflected in the fares.

What is wrong with DTU ? Why should it be such a magnificent example of failure of public sector enterprises that they have not only got to get this money but also to employ private buses ? Secondly, if they are engaging private buses, why not allow private operators to come in on their own which will save Government capital and which will also introduce a healthy note of competition to DTU ?

SHRI IQBAL SINGH : I agree that the DTU has got a per mileage income of 105 P where as the expenditure is 131 P. When the working expenses are not covered, we have to improve the services. They say it cannot be covered because they are old buses. So we are giving money to replace all the old buses.

Regarding the private buses, they are given 80 P per mile. Wherever the income is 105 P. I think the DTU will not be losing much.....

SHRI LOBO PRABHU : Why do they not give permits to private buses to ply in Delhi in competition with DTU ?

SHRI IQBAL SINGH : There are not so many buses that the DTU can take the whole traffic. The private buses operate wherever the DTU cannot operate well. In some of these, the income is only 50 P whereas the expenditure is 131 P. If in those routes which are not economical, the DTU also operates, not only will the resources be dispersed but the service will go down. Actually they should operate, they are operating, where it is paying to them.

SHRI PRABODH CHANDRA : Will the hon. Minister be please to state whether one of the reasons for not advancing a loan to the DTU is that the money that advanced previously was used for administrative expenditure instead of buying new buses for which it was earmarked? Is it also not a fact that the DTU has failed to return the instalments due from it for the past few years?

SHRI IQBAL SINGH : Yes, Sir.

श्री कंवरलाल गुप्त : अध्यक्ष महोदय, दिल्ली में ट्रांसपोर्ट की समस्या इस वक्त सबसे बड़ी समस्या है, एक तरह से यह क्रॉनिक डिजीज हो गई है। मंत्री महोदय ने 300 नई बसेज रिप्लेस करने के लिए कहा है, जबकि आम्बोलीट बसेज की संख्या 469 बताई है और जो बसेज बिलकुल बदलने वाली हैं उनकी संख्या 300 बताई है, इसलिए मैं समझता हूँ कि इतना

कर्जा देने के बाद भी प्राप स्टेटस्को मेन्टेन नहीं कर पायेंगे, क्योंकि दिल्ली की आबादी हर साल डेढ़ लाख बढ़ जाती है, उसके लिए हर साल 50 बसेज और चाहिए। मैं मंत्री महोदय से दो सवाल पूछना चाहता हूँ—दिल्ली की बसेज की रिक्वायरमेंट जो एक्सपर्ट्स ने मिनिमम प्रांकी है, वह है 1500 बसेज, जबकि इस समय भ्रान-रोड एक हजार बसेज हैं। क्या चौथी पंच-वर्षीय योजना के अन्त तक जो 1500 बसेज की मिनिमम रिक्वायरमेंट है, उसको प्राप पूरा करेंगे तथा उसके लिए हर साल किस किस तरह से कर्जा या सन्सिडी देंगे ?

दूसरा सवाल—प्राप डी० टी० यू० को कर्जा देते हैं, लेकिन प्राप इस बात को मानेंगे कि हर स्टेट गवर्नमेंट अपनी ट्रांसपोर्ट को, चाहे कलकत्ता हो, बम्बई हो, सब्सीडाइज करती है। तो क्या सरकार, जो कर्जा डी० टी० यू० के ऊपर है उसका राइट प्राफ करेगी ? या फिर 8-10 साल के लिए डी० टी० यू० से इंस्टाल-मेन्ट्स की पेमेंट न लें जब तक कि उनकी पोजीशन ठीक न हो जाये ?

श्री इकबाल सिंह : जहाँ तक कर्ज को राइट प्राफ करने का सवाल है वह पैदा नहीं होता और न ही सन्सिडी का सवाल पैदा होता है क्योंकि अगर डी० टी० यू० अपने प्राप में प्रापरेशन के लिए कोई सुधार नहीं करेगी तो फिर चाहे कितनी ही सन्सिडी दी जाये, डी० टी० यू० में इम्प्रूवमेंट प्रा नहीं सकता है। डी० टी० यू० में इम्प्रूवमेंट लाने के लिए सन्सिडी कोई हल नहीं है। हल यही है कि वे अपने प्राप में सुधार करें, जो उनकी इनकम है उसमें सुधार करें और जो लीकेज है उसको बन्द करें। लेकिन यह कोई हल नहीं है कि सन्सिडी दी जाये।

यह ठीक है कि प्लानिंग कमीशन के स्टडी ग्रुप ने कहा है कि 1500 बसेज होनी चाहिए लेकिन वह हो नहीं पाती है क्योंकि डी० टी०

यू० अपने कोई रिसोर्सेज नहीं बना सकती है। हर एक माइल में उनको घाटा होता है तो फिर रिसोर्सेज कैसे बन सकते हैं। उनकी वेज एण्ड मीन्स की पोजीशन बड़ी मुश्किल है। इन बातों को देखने के बावजूद धुँक यह दिल्ली का सवाल है और लोगों को तकलीफ है, हम उसकी कर्जा भी देते हैं और वह इसलिए देते हैं कि नयी बसेज खरीदी जायें जिससे कि सुधार हो सके।

श्री कंचरलाल गुप्त : चौथी पंचवर्षीय योजना में क्या प्रोग्राम है ?

श्री इकबाल सिंह : चौथी योजना में जो 8 साल की पुरानी बसेज हैं 469 वह रिप्लेस की जायेंगी जिसके लिए 9 करोड़ रुपया रखा गया है। नयी बसेज खरीदने के लिए यह रुपया रखा गया है।

श्री शिव नारायण : अध्यक्ष महोदय, इस वर्तमान सरकार से मैं यह निवेदन करना चाहता हूँ कि शासन व्यवस्था पर वह ज्यादा ध्यान दें, किराया कम कीजिए और बसेज को तिगुना कीजिए और ऐसा इन्तजाम कीजिए कि हर दस मिनट पर बस मिल सके क्योंकि हमारे जितने सरकारी कर्मचारी काम करते हैं इस पार्लमेंट में ही जो कर्मचारी काम करते हैं वे दस दस, 12-12 मील से आते हैं। (अवधान) अगर यह सरकार कम्युनिकेशन की समस्या भी हल नहीं कर सकती है तो फिर इसको चले जाना चाहिए। (अवधान) ...शेरशाह सूरी ने पाँच वर्ष में ही दिल्ली से लेकर हिन्दुस्तान के कोने-कोने तक सड़कें निकाली थीं लेकिन यह निकम्मी सरकार बीस सालों से कुछ नहीं कर रही है। मैं जानना चाहता हूँ कि सरकार इस सम्बन्ध में क्या कदम उठाने जा रही है।

अध्यक्ष महोदय : आप इनकी बात को नोट कर लीजिए।

श्री शिव नारायण : अध्यक्ष महोदय, जवाब माना चाहिए।

अध्यक्ष महोदय : आपने किराया कम करने की बात कही है जबकि इसमें टूटी हुई बसों का सवाल है।

श्री शिव नारायण : वही तो मैंने पूछा है कि सरकार क्या कदम उठा रही है।

श्री इकबाल सिंह : किराया कम करने का तो सवाल ही पैदा नहीं होता क्योंकि सन् 1964 के बाद कोई किराया बढ़ाया नहीं गया है और जो डी. टी. यू. का खर्चा है उसमें तकरीबन दो करोड़ रुपए की ज्यादाती हो गई है।

जहाँ तक दूसरी बात का ताल्लुक है, मैं श्री शिव नारायण जी को बताना चाहता हूँ कि बहुत से रूट्स पर हर पाँच मिनट के बाद भी बस मिलती है।

श्री प्रेम चन्द वर्मा : मंत्री महोदय ने कहा है कि डी. टी. यू. में सुधार करने और लीकेज को बन्द करने की जरूरत है। मैं जानना चाहता हूँ कि डी. टी. यू. की सन् 1966 में क्या पोजीशन थी और उसके बाद जो उनको कर्जा दिया गया उसकी बेस पर सन् 1970 में कितना सुधार हुआ है ?

दूसरे क्या यह ठीक नहीं है कि यहाँ पर जो बसों की रिपेयरिंग होती है उसमें बहुत बड़ा स्कैंडल है, पुरजों में बहुत हेरा-फेरी होती है ? असली पुरजे तो बाहर बाजार में बेचे जाते हैं और जामा मस्जिद के पुराने पुरजे बसों में डाले जाते हैं—ऐसे केसेज भी पकड़े गए हैं ? मैं जानना चाहता हूँ कि पब्लिक सेक्टर को फेल करने के लिए खास तौर पर डी. टी. यू. में यह जो सांजिश चल रही है उसके बारे में इन्वेस्टिगेशन करने की कृपा करेंगे ?

श्री इकबाल सिंह : यह बात तो मैंने नहीं कही। मैंने सिर्फ यह कहा था कि जरूरत इस बात की है कि डी. टी. यू. में सुधार किया जाये...इन्टर्नल रिसेसिज को बढ़ाया जाय और लीकेज को बन्द किया जाये। हर ढंग से उसमें इम्प्रूवमेन्ट किया जाये। यही हमारा कहना पहले भी था और आज भी है।

जहाँ तक लास का सवाल है, सन् 1966 में डी. टी. यू. को टोटल लास 2 करोड़ 2 लाख का था और अब करीब 8 करोड़ रुपया है।

श्री शशि भूषण : अध्यक्ष महोदय, लोक सभा में जो कर्मचारी आपके अन्तर्गत काम करते हैं या जो और सरकारी कर्मचारी हैं वह देर से आते हैं क्योंकि उनको बस नहीं मिलती है और इसी तरह से उनके बच्चे भी ठीक समय पर स्कूल नहीं जा सकते हैं। आज उनको इसकी बहुत बड़ी दिक्कत है। यह जिम्मेदारी भारत सरकार की है। लाखों सरकारी कर्मचारी इस नगर में रहते हैं। अगर कार्पोरेशन निरुद्ध है, वह उसको ठीक तरह से नहीं चला सकती है तो आप उसको अपने हाथ में क्यों नहीं ले लेते हैं? इतने दिनों में आपको क्या अनुभव हुआ है? अगर डी. टी. यू. सही तौर पर काम नहीं कर सकती है तो जो कर्मचारी सारे देश से यहाँ पर आये हुए हैं और आपका काम कर रहे हैं उनको सुविधा देने की जिम्मेदारी आपकी है। उनको सुविधा देने के लिए या तो आप विशेष बसों का प्रबन्ध करें या फिर डी. टी. यू. को अपने हाथ में ले लें। आप जाँच करके देखें कि उसमें कितना करप्शन चल रहा है।

श्री इकबाल सिंह : यह बात ठीक है कि प्लानिंग कमिशन के स्टडी ग्रुप ने भी यही कहा है कि डी. टी. यू. का कार्पोरेशन बनाना चाहिए लेकिन वह हम तभी कर सकते हैं जब कि दिल्ली मेट्रोपोलिटन कौंसिल भी इस बात को कहे। जब तक दिल्ली मेट्रोपोलिटन कौंसिल इस बात

की रिक्मेंडेशन नहीं करती, हम ऐसा नहीं कर सकते हैं। या तो दिल्ली मेट्रोपोलिटन कौंसिल दिल्ली म्युनिसिपल कार्पोरेशन से डी. टी. यू. में सुधार करवाये या फिर यह कहे कि इसको गवर्नमेंट आफ इंडिया ले ले। फिलहाल हमारी जिम्मेवारी सुधार करने के लिए कर्त्ता देने की है वह हम कर रहे हैं।

MR. SPEAKER : 392 has been transferred.

SHRI N. K. SANGHI : I submit that it does not pertain to the Defence Ministry but to the Ministry of Tourism and Civil Aviation.

MR. SPEAKER : It will come later on.

Central Aid to Netaji Museum and Netaji Research Bureau

*393. SHRI SAMAR GUHA : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government have received any report from the Government of West Bengal regarding the giving of Central aid to Netaji Museum and Netaji Research Bureau ;

(b) if so, whether Government have taken any decision to give aid to the above organisations ; and

(c) if so, the amount and the terms and conditions of such aids ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Not so far Sir.

(b) and (c). Do not arise.

SHRI SAMAR GUHA : I do not know in what terms I will criticize the Government this. This Government have not done anything of its own about Netaji or do not like to do anything about Netaji, unless some pressure is brought upon it. After going through the budget of the last few years of this Government. I had